

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 26.04.2019 (FRIDAY)

Court III
10: 30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 171 of 2019	Affinity Finance Services Pvt.Ltd. Vs. Kiev Finance Ltd.	Dilip Kr. Niranjana	
2.	Comp. App. (AT) No. 61 of 2018	V. Stalin Vs. Chandra Royal Inn Pvt. Ltd.	R. Rajesh K. S. Mahadevan	K. Moorthi RajendraBeniwal
3.	Comp. App. (AT) No. 402 of 2018	MTS Logistics Pvt. Ltd. Vs. Brijesh Uppal With	Nitin Mittal	Suresh Prasad
4.	Comp. App. (AT)No. 407 of 2018	Parvesh Kumar Jain Vs. Brijesh Uppal	Nitin Mittal	Suresh Prasad
5.	Comp. App. (AT) No. 408 of 2018	Vintage Hotels (P) Ltd. & Anr. Vs. Ahamed Nizar Moideen Kunhi Kunhimahin	Mayilsamy. K	Deepak Jain
6.	Comp. App. (AT) No. 32 of 2019	Ajay M.Patel & Ors. Vs. Aarohi polymers Pvt.Ltd & Ors.	Rishad A. Chowdhury	Sanjeet Ranjan
7.	Comp. App. (AT) No.76 of 2019	Chandrasekar Muruga Vs. Registrar of Companies, Chennai	Pooja Dhar	Krishna Kumar

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By Order
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Registrar